

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 02/(MAH)/2016
CA No. 107/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2017

NAME OF THE PARTIES: M/s. Milestone Development Ltd.
V/s.

M/s. Richa India Infra Development Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Ms. Radhika Gupta, Hb Wadia Ghandy Sec. for Respondent No. 1	ADVOCATE	@Rupke
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2.	Mr. Sandeepan Mandal, i/s Ganesh and Co. for Respondent 2 to 8.	ADVOCATE	Sandeepan Mandal
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Order

CA No.107/2016 in TCP No.02/397-398/CLB/MB/MAH/2016

For the Counsel appearing on behalf of the parties reported that they are
trying for settling the matter, at their request, list this matter for reporting
settlement on 7.2.2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)